

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

(11) C.P.(IB)-1460(MB)/2019

SHRI M.K. SHRAWAT
MEMBER (J)

CORAM:

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **05.12.2019**

NAME OF THE PARTIES: Bansal Automobiles
V/s
Gammon India Private Limited.

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. The Learned Representatives for both the sides are present.
2. Respondent is directed to file Reply and serve a copy on the other side in advance. Petitioner, if deem fit directed to file Rejoinder before the next date of hearing.
3. By consent the matter is adjourned to **08.01.2020**.

Sd/-

M.K. SHRAWAT
Member (Judicial)

05.12.2019
Jd